

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 3621
TO BE ANSWERED ON 08/08/2017

Solid Waste Management

3621. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the current status of implementation of the Solid Waste Management Policy in the country;
- (b) whether the Government has launched any project in this regard;
- (c) if so, the details thereof, State-wise; and
- (d) the steps taken/being taken by the Government for effective implementation of the said Solid Waste Management Policy in the country?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. HARSH VARDHAN)

(a) In supersession of Municipal Solid Waste (Management and Handling) Rules, 2000, Ministry of Environment, Forest and Climate Change, has notified Solid Waste Management Rules, 2016. The new rules also extends to Municipal areas in urban agglomerations, census towns, notified industrial townships etc. The rules provide for ways and means to minimize waste generation, setting up of sustainable waste management system involving State Urban Development Departments, it also prescribes extended producer responsibility by the producers, importers and brand owners for waste collection and channelization for gainful utilization viz. recycling, recovery and reuse through waste exchanges.

(b) to (d) The Ministry of Environment, Forest and Climate Change in association with the Ministry Housing and Urban Affairs has initiated a project for conducting nationwide capacity building programs on implementation of Waste Management Rules, notified in the year 2016. In order to effectively implement Waste Management Rules, Capacity building programme has been launch to impart trainings and create awareness among various stakeholders in 68 Urban Local Bodies/cities in the first phase. Till date, 3 training programs have been conducted in East Delhi, Chandigarh and Jaipur.
